

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.12.2024

NOTICE

Please take notice that the following matter in the Court of Chairperson on 06.12.2024 will not taken up. The next date of Hearing in the matter is **09.12.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 7617 of 2024 in I.A. No. 5502 of 2024 in Comp. App. (AT) No. 242 of 2024 (With Defects)	Col. Ashish Khanna (Retd.) Vs. Delhi Gymkhana Club & Ors.	Deepak Khosla	Raunak Dhillon Isha Malik- R1 Raveena Rai Moha Paranjpe

By order of Hon'ble Chairperson
-Sd/-
Registrar